

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT

(Order Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For the attention of the stakeholders of NU-FOAM RUBBER INDUSTRIES PRIVATE LIMITED

1. Name of the corporate debtor	NU-FOAM RUBBER INDUSTRIES PRIVATE LIMITED
2. Date of incorporation of corporate Person	26/12/1986
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Delhi
4. Corporate Identity number / limited liability identification number of corporate debtor	U74899DL1986PTC026477
5. Address of the registered office and principal office (if any) of corporate debtor	J-8/109, UG Floor Rajouri Garden New Delhi- 110027
6. Insolvency commencement date of the corporate debtor	March 22, 2021
7. Name, Address, Email Address, Telephone Number And The Registration Number of The liquidator	Name: Maya Gupta Address: 3685/7, Narang Colony Tr Nagar, Delhi- 110035 Mobile No. 7838777116 Email Id: fcsmayagupta@gmail.com IP Registration Number: IBBI/IPA-002/IP-N00363/2017-18/11061 Correspondence Address for sending claims: Maya Gupta & Associates 701, Vikrant Tower, Rajendra Place, New Delhi-110008 Email id: liquidatornufoam@gmail.com
8. Last Date For Submission Of Claims	April 21, 2021

Notice is hereby given that the Nu-Foam Rubber Industries Private Limited has commenced voluntary liquidation on March 22, 2021.

The stakeholders of Nu-Foam Rubber Industries Private Limited are hereby called upon to submit a proof of their claims, on or before April 21, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 23.03.2021

Place: Delhi



Maya Gupta

Maya Gupta

Liquidator in the matter of

M/s Nu-Foam Rubber Industries Pvt. Ltd.

